

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 272 of 2019**

**&**

**I.A. No. 1715 of 2020**

**IN THE MATTER OF:**

**Ms. Vidhya Achu Roy**

**...Appellant**

**Versus**

**M/s Suraj Mani Engineers Pvt. Ltd. & Ors.**

**...Respondents**

**Present:-**

**For Appellant: Ms. Prabha Swami and Mr. Nikhil Swami, Advocates**

**For Respondent: Mr. Goutham Shivshankar, Advocate for R- 1 to 5.**

**Mr. A. Murali, Advocate for Respondents.**

**ORDER**  
**(Virtual Mode)**

**05.11.2020** Learned counsel for the Appellant submits that after the impugned order was passed there has been issue of rights shares regarding which also the Appellant has grievances. She states that because of it I.A. No. 1715 of 2020 is filed. The Learned counsel for the Appellant states that because of issue of such shares, the percentage of shares of the Appellant has been reduced and now her Directorship is under threat.

Mr. A. Murali, Advocate appearing for all the Respondents states that in compliance of the orders of the Ld. NCLT, the Respondents are continuing to pay salary as Director to the Appellant, she is attending meetings and Respondents have not disturbed her residence also. Learned counsel makes statement for Respondents that the directorship of the Appellant would not be disturbed during pendency of this Appeal. The statement is taken on record. Respondents to abide accordingly.

*Cont.....*

As such we do not wish to further elaborate on the issues being raised at the moment. It would be appropriate to hear the I.A. NO. 1715 of 2020 & Appeal itself on an early date.

Parties may file their brief Written Submissions not more than three pages within two weeks. Copies of the Judgment(s), on which they want to refer and rely on at the time of arguments, may also be filed separately.

List the I.A. No. 1715 of 2020 & Appeal 'For Admission (After Notice) hearing on **3<sup>rd</sup> December, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[V.P. Singh]**  
**Member (Technical)**

R N/nn/